

जाने हैं और इनके स्थान पर हिन्दी अनुवादकों के पदों का निर्माण किया जाना है। इस सम्बन्ध में कार्रवाई की जा रही है और जब भर्ती के नियम बन जायेंगे, तो पदों को नियमित आधार पर भरा जायगा और अनुसूचित जातियों, अनुसूचित आदिम जातियों के लिए प्रारक्षण सम्बन्धी आदेशों का पालन किया जायगा।

**Recognition to National Diploma in  
Commerce for Admission to  
M.B.A. Course**

2630. SHRI KINDER LAL : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Delhi University has withdrawn from this year the recognition of Government of India's National Diploma in commerce course for admission to Master of Business Administration course, if so, the reasons therefor ;

(b) the reasons for certain restrictions being imposed by Delhi University on Government of India's National Diploma holders for admission to Post-Graduate courses ;

(c) whether Aligarh University has sent a scheme for government's approval for starting Correspondence course at Post-Graduate level for National Diploma holders, if so, whether Government propose to implement it early ; and

(d) how Government propose to find a solution for further studies in Post-Graduate courses by National Diploma (Commerce) students at the Delhi University ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) The Delhi University had at no time recognised the National Diploma in Commerce for admission to the Master's Degree Course in Business Administration. Therefore, the question of withdrawal of the recognition does not arise.

(b) The University has not considered the National Diploma in Commerce as academically equivalent to its B. Com. degree for the purpose of admission to the M. Com. Course. The University, however, under a temporary Ordinance (1968) made a special provision for the holders of the National Diploma in Commerce to either appear for the B. Com. degree examination of the University or to sit for an entrance test for admission to the M. Com. course, after undergoing a course of instruction of two academic terms in both cases.

(c) No specific scheme has been received from the University. The proposal is still under the consideration of the University.

(d) A number of Indian universities have recognised the National Diploma as equivalent to their B. Com degree for purpose of admission to postgraduate courses in commerce. National Diploma holders can seek admission to these universities for continuing their studies for the M. Com. degree.

**Finance Allocation for Prohibition  
Programme in U. P.**

2631. SHRI K. C. PANDEY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the amount allotted by the Central Government for prohibition during the Fourth Plan period for U. P. ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : As per entry 8 of List II of the Seventh Schedule to the Constitution, the prohibition programme and its implementation fall in sphere of the responsibility of State Governments, and as such no amount has been allotted by the Central Government to U. P. in this regard under Plan provision.

**Development of Places of Tourist Interest  
in Rajasthan**

2632. SHRI BRIJ RAJ SINGH-KOTAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the steps taken up by Government for the development of places of tourist interest in Kota and its environment in Rajasthan and further plans in this regard ?